

(2)

GA 1097/93

(1) 27.8.93

Hon. Mr Mahraj Din JM
Hon. Mr. V.K. Seth AM

None appeared on behalf of the respondents. CA not filed the same may be filed within 4 weeks. RA, if any, may be filed within 2 weeks. List this case on 4.11.93 before DR-J for completion of pleadings and thereafter it be listed according to its Sl. No.

OR
No CA has been
filed so far.
Submitted.

3/11/93

Stay order will continue till further orders.

JM

AM

JM

(5)

DR-J

04.11.93.

Seen office report. NO CA has been filed today. Let CA be filed by 16.02.94.

(6) D.R.(I)
16.02.94

Seen office report -
NO CA has been filed so far in spite of sufficient time, let this case be kept in the sine die list

DR-J

OA. 1097/93.

ER.

As per Honble Court
order dt 7.5.97 passed
in e.c.a. 121/95 in

OA. 1097/93,

OA. 1097/93 is

Submitted alongwith
e.c.a. file.

Submitted.

B
20.8.97.